

Rejection of application for certificate of registration

January 4, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 31, 1998 the application for certificate of registration submitted by the financial company M/s. AP Finleasing India Ltd., 55-B, First Floor, Maurya Lok Complex, Patna-800001.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar
Manager**

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